

PRESENTATION OF PETITION

Shri Sivamurthi Swamy (Koppal): Sir, I beg to present a petition signed by two petitioners regarding establishment of sugar factories by co-operative societies.

There is another petition also that I have received signed by 4800 persons in this connection. May I request that that may be referred to the Petitions Committee?

प्रत्यक्ष महोदय : माननीय सदस्य बंधु
जाय ।

12.10 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 16th March will consist of:—

- (1) Further discussion and voting on the Demands for Grants relating to the Ministry of Petroleum and Chemicals.
- (2) Discussing and voting on the Demands for Grants relating to the Ministries of:—

Information and Broadcasting
International Trade
Labour and Employment
Defence
Transport
Law.

Mr. Speaker: The Minister of International Trade has written to me thus:

“As the Conference of Commonwealth Trade Ministers is to be held on 19th morning and I have to leave on the 17th midnight, with the concurrence of the hon. Minister of Parliamentary Affairs and Information and Broadcasting, may I request the

permission of the hon. House and your permission to bring up the Demands of my Ministry a little earlier, in the time scheduled for the Demands of the Ministry of Information and Broadcasting?”.

Shri Hari Vishnu Kamath (Hoshangabad): Sir, on a point of clarification with regard to the statement....

Mr. Speaker: Has this permission been granted? I hope hon. Members do not have any objection to this.

Several hon. Members: No.

Mr. Speaker: So, that permission is granted. Now, what does Shri Kamath want to say?

Shri Hari Vishnu Kamath: If I heard him aright, Sir, the Minister of Parliamentary Affairs has included the Demands relating to the Ministry of Defence for discussion next week. You had been pleased to direct, Sir, over two or three weeks ago, that the reports of ministries should be presented at least a week before the Demands come up in the House. Now, sented at least a week before the Demands relating to the Ministry of Defence will be coming up for discussion next Friday, I believe, at the latest, and today is Friday. It is a very important Ministry, and a difficult Ministry too to deal with. So far we have had no report at all. I am constrained to say that the ministries show scant regard for your advice and directives and also, I am sorry to say, for the House. I do not know what the remedy for this situation is.

Mr. Speaker: There are remedies and the hon. Member knows them.

Shri Hari Vishnu Kamath: The other issue is what I raised last week. You were pleased to ask at that time whether the House of Commons provides any guidance in this matter. I then said that I would look it up.

Since then I have delved a little into the *Hansard* and some other cognate publications and obtained some helpful material. Before I proceed to that.....

Mr. Speaker: He will kindly bring that to me, we will sit down together and discuss.

Shri Hari Vishnu Kamath: It was raised in the House and then you asked me to get this.

Mr. Speaker: If I feel that there is need for it to be raised in the House, I will ask him to do so.

Shri Satya Narayan Sinha: I would like to inform the hon. Member and this House also that the Defence Ministry's report is being circulated to hon. Members today.

12.13 hrs.

DEMANDS FOR GRANTS—Contd.

MINISTRY OF PETROLEUM AND CHEMICALS

Mr. Speaker: The House will now take up discussion and voting on the Demands for Grants under the control of the Ministry of Petroleum and Chemicals for which 5 hours have been allotted.

Hon. Members desirous of moving their cut motions may send their slips to the Table within 15 minutes indicating which of the cut motions they would like to move.

DEMAND NO. 77—MINISTRY OF PETROLEUM AND CHEMICALS

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 16,18,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March 1965, in respect of 'Ministry of Petroleum and Chemicals'."

DEMAND NO. 78—OTHER REVENUE EXPENDITURE OF THE MINISTRY OF PETROLEUM AND CHEMICALS

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 87,17,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March 1965, in respect of 'Other Revenue Expenditure of the Ministry of Petroleum and Chemicals'."

DEMAND NO. 135—CAPITAL OUTLAY OF THE MINISTRY OF PETROLEUM AND CHEMICALS

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 47,23,96,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1965, in respect of 'Capital Outlay of the Ministry of Petroleum and Chemicals'."

Dr. Ranen Sen (Calcutta East): Sir, we are discussing the Demands for Grants relating to a very important Ministry. Before entering into the discussion, I want to ask one question to the Government of India. I want to know why certain other subjects like Orientology, Muslim Wakfs etc., are tagged on to this Ministry which is to perform certain important functions on which depends the future of our country? These subjects have nothing to do with petroleum or chemicals. Therefore, I do not find any reason why these subjects should be attached to this Ministry.

Having said this, I will mainly concentrate on the policy matters related to the work of Ministry. The Government of India has to its credit certain achievements in this respect. During the British days the